

Rep. by Act... 38 of 1978, s. 2 + sch I

THE ESSO (ACQUISITION OF UNDERTAKINGS IN INDIA)
AMENDMENT ACT, 1974

NO. 40 OF 1974

[7th September, 1974.]

An Act to amend the Esso (Acquisition of Undertakings in India) Act, 1974.

BE it enacted by Parliament in the Twenty-fifth Year of the Republic of India as follows:—

1. This Act may be called the Esso (Acquisition of Undertakings in India) Amendment Act, 1974.

Short title.

2. In section 13 of the Esso (Acquisition of Undertakings in India) Act, 1974, in sub-section (1), for the words "one hundred and eighty days", the words "one year" shall be substituted.

Amendment of section 13

4 of 1974.